

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000056/2022	SAGAR BUSINESS PVT. LTD. VS M/S.UMSL LTD.	YASOBANT DAS VS	// ()
2	ARBP/000057/2022	BAGADIYA BROTHERS PRIVATE LIMITED VS UNION OF INDIA	PITAMBAR ACHARYA VS	// ()
3	BLAPL/0008759/2022	DUSMANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /53 /2021 ()
4	BLAPL/0008760/2022	PINTU CHANDAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	LOISINGHA(BOLANGIR) /317 /2020 FTSC, BOLANGIR(Balangir) Spl/0000096/2020
5	BLAPL/0008761/2022	TUKUNA @ TUNA SAHU VS STATE OF ODISHA	S.S.RAY 2 VS	BADAGADA /196 /2021 ()
6	BLAPL/0008762/2022	K. SRINU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2020 ()
7	BLAPL/0008763/2022	GOBARDHAN PATRA @ GOBARA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOLANTHARA (BERHAMPUR) /324 /2020 ()
8	BLAPL/0008764/2022	GOBARDHAN PATRA @ GOBARA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOLANTHARA (BERHAMPUR) /325 /2020 ()
9	BLAPL/0008765/2022	SAMEER KANTA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /65 /2022 ()
10	BLAPL/0008766/2022	SATYA PRIYA BISOYI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BERHAMPUR SADAR /322 /2022 ()
11	BLAPL/0008767/2022	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /140 /2019 ()

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12	BLAPL/0008768/2022	TITUA @ RAMAKANTA DAS VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	MAHANGA /222 /2022 () //
13	BLAPL/0008769/2022	HEMANTA KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGLA /143 /2016 () //
14	BLAPL/0008770/2022	RANJAN TARAI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /515 /2021 () //
15	BLAPL/0008771/2022	MAFUZA BIBI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAMBADI /232 /2022 () //
16	BLAPL/0008772/2022	SAMPATI PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /24 /2020 () //
17	BLAPL/0008773/2022	NOORJAHAN BIBI @ KHATUN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAMBADI /232 /2022 () //
18	BLAPL/0008774/2022	BINOD PATLA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ORKEL /105 /2020 () //
19	BLAPL/0008775/2022	JUDHISTIR NAG VS STATE OF ODISHA	LALIT SAHU VS	DEOGAON /51 /2022 () //
20	BLAPL/0008776/2022	AGLIMA BIBI @ RASEDHA BIBI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAMBADI /232 /2022 () //
21	BLAPL/0008777/2022	MADAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /130 /2019 () //
22	BLAPL/0008778/2022	BINOD SINGH @ GABBAR VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	BARGAON /40 /2021 () //
23	BLAPL/0008779/2022	SIKU NAIK	ARUN KUMAR DAS 1	BANTALA /275 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008780/2022	MERA BIBI @ BISIS @ SULEKHA	BASANTA KUMAR DAS	BADAMBADI /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008781/2022	BANSHIDHAR PRADHAN	RITURANJAN CHHOTARAY	BRAHMAGIRI /180 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008782/2022	JAMINI PADHAN	SACHIDANANDA PADHEE	SASON /188 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008783/2022	GANESH GOND	NIHAR RANJAN SAHOO	MATHILI /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	CMAPL/0000425/2022	NATIONAL INSURANCE CO.LTD, BARGARH BRANCH	ADV	//
		VS	VS	()
		HARISH KUMAR POPAT		//
29	CMAPL/0000426/2022	BASANTA KUMAR HEMBRAM	ADV.	//
		VS	VS	()
		SUB REGISTRAR, BAMANGHATY, RAIRANGPUR		//
30	CMP/0000882/2022	BHIKARI SAMAL @ MALLICK	ASIT KUMAR JENA	//
		VS	VS	()
		ANJANA SAMAL		//
31	CMP/0000883/2022	SARASWATI SWAIN	SAMARENDRA BAHADUR	//
		VS	VS	()
		MADHABANANDA BIHARI		//
32	CMP/0000884/2022	MANORANJAN BHUYAN	SUDHANSU SEKHAR JENA	//
		VS	VS	()
		KALPANA BEWA @ BHUYAN		//
33	CMP/0000885/2022	GHASINATH BEHERA	AMIT PRASAD BOSE	//
		VS	VS	()
		PURNIMA CHAWDA		//
34	CMP/0000886/2022	WWW	RT	//
		VS	VS	()

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		GHG		//
35	CMP/0000887/2022	STATE OF ODISHA	SAMAPIKA MISHRA, A.S.C.	//
		VS	VS	()
		DHRUBA CHARAN SAHU @ SAHOO		//
36	CONTC/0005626/2022	RAMESH CHANDRA BEHERA	ADV	//
		VS	VS	()
		G.MATHIVATHANAN, I.A.S.		//
37	CONTC/0005627/2022	ASWANI KUMAR MUKHI	ADV	//
		VS	VS	()
		SANGRAMJIT NAYAK, DMS AND EX OFFCIO, DIRECTORATE BUILDING, BBSR		//
38	CONTC/0005628/2022	CHHALU NAIK	ADV	//
		VS	VS	()
		SANGRAMJIT NAYAK, DMS AND EX OFFCIO, DIRECTORATE BUILDING, BBSR		//
39	CONTC/0005629/2022	SULOCHANA DAS	ADV	//
		VS	VS	()
		BISHNUPADA SETHI,I.A.S.		//
40	CONTC/0005630/2022	UDDHABA PADHAN	ADV.	//
		VS	VS	()
		ER.JITENDU PANIGRAHI,EXEC. ENGNR.,LOWER SUKTEL RRC AND B DIVISION,BALANGIR		//
41	CONTC/0005631/2022	SOUMYA PATHAK	ADV	//
		VS	VS	()
		DR.ARAVIND PADHEE, I.A.S.		//
42	CONTC/0005632/2022	SANGHAMITRA DASH	ADV	//
		VS	VS	()
		S. ASWATHI, I.A.S.		//
43	CONTC/0005633/2022	SUNIL KUMAR JENA	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
44	CONTC/0005634/2022	SUNIL KUMAR PANDA	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
45	CONTC/0005635/2022	CHITTARANJAN MUND	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//

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46	CONTC/0005636/2022	PRAFULLA KUMAR NAIK VS BRUNDABAN SATPATHY, I.A.S.	SANTOSH KUMAR MAHANTY VS	// () //
47	CONTC/0005637/2022	SANTOSH KUMAR MALLIK VS BRUNDABAN SATPATHY, I.A.S.	SANTOSH KUMAR MAHANTY VS	// () //
48	CONTC/0005638/2022	GYANENDRA KUMAR BISWAL VS SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK	ADV VS	// () //
49	CONTC/0005639/2022	BIJAYA KUMAR NAG VS ASWASTI S., IAS	ADV. VS	// () //
50	CONTC/0005640/2022	PRIYABRAT SATHUA VS DR. SATYABRATA CHHOTRAY, CHIEF DISTRICT MEDICAL OFFICER, CUTTACK	ADV VS	// () //
51	CRLA/0000766/2022	MANAS JENA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	AGARAPADA /9 /2017 () //
52	CRLA/0000767/2022	KHIROD CHANDRA DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PALLAHARA /24 /2015 () //
53	CRLA/0000768/2022	KALIA @ SOMANATH @ SAMBHUNATH DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDIPUR /25 /2015 () //
54	CRLA/0000769/2022	BIMAL KUMAR JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /216 /2013 () //
55	CRLA/0000770/2022	BIMAL KUMAR JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /217 /2013 () //
56	CRLMC/0002500/2022	P.CHANDRASEKHAR@PEDINA CHANDRASEKHAR@ VS STATE OF ODISHA	ABHISHEK KUMAR DASH VS	PARLAKHEMUNDI /66 /2013 () //
57	CRLMC/0002501/2022	SANGRAM DAS	BISWARANJAN DALAI	ERASAMA /79 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0002502/2022	NAROTTAMA DIGAL	BHABANI PRASAD PRADHAN	PURUNAKATAK /47 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0002503/2022	BHABISWAR SAHOO	AMITAV TRIPATHY	KHANDAPARA /265 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0002504/2022	PRANAYA KUMAR SAHU	BIJAYA KUMAR RAGADA	GAISILET /92 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0002505/2022	SATYAPRIYA SAMANTARAY	ASHOK PATTANAIK	CUTTACK VIGILANCE /40 /2009
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0002506/2022	TUNA PRADHAN	GOPAL KRUSHNA MOHANTY	KANDHEIGOLE /59 /2015
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0002507/2022	SOMANATH NAIK	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0002508/2022	BAIJAYANTI MAHABHOI	SMRUTI RANJAN MOHAPATRA	KAMAKHYANAGAR /270 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0002509/2022	NALINI KANTA SWAIN	CHINTU KUMAR AGRAWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0002510/2022	SAIDA BIBI@SAIBA BIBI	MANAS KUMAR CHAND	BANAPUR P.S. /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0002511/2022	CHITTARANJAN RAY	SATYA SMRUTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0001862/2022	SANGRAM KESHARI SAHOO	BIGYAN KUMAR SHARMA	/ /0
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)

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69	CRLMP/0001863/2022	STATE OF ODISHA SANGRAM KESHARI SAHOO VS	BIGYAN KUMAR SHARMA VS	ICC/0000171/2018 //0 S.D.J.M.,CUTTACK SADAR(Cuttack)
70	CRLMP/0001864/2022	STATE OF ODISHA SANTILATA MOHARANA VS	JAYADEBA BEHERA VS	ICC/0000172/2018 //0 ()
71	CRLMP/0001865/2022	STATE OF ODISHA(VIG.) SANTOSH KUMAR JENA VS	SANTOSH KUMAR MAHANTY VS	// //0 ()
72	CRLMP/0001866/2022	SANTOSHINI JENA SOUMYAKANTA MOHANTY VS	SIDHARTHA DAS VS	// //0 ()
73	CRLMP/0001867/2022	STATE OF ODISHA SUDHIR KUMAR NAYAK VS	JAYADEBA BEHERA VS	// //0 ()
74	CRLMP/0001868/2022	STATE OF ODISHA MADHABANANDA BAL VS	SAROJ KUMAR PADHI VS	// //0 ()
75	CRLREV/0000431/2022	STATE OF ODISHA MAHESH KUMAR AGARWAL VS	BIBHU PRASAD TRIPATHY VS	// //0 ()
76	CRLREV/0000432/2022	RAMESH CHAND TOSHNIWAL MAHESH KUMAR AGARWAL VS	BIBHU PRASAD TRIPATHY VS	// //0 ()
77	FAO/0000359/2022	RAMESH CHAND TOSHNIWAL SUMITRA MANDAL VS	DHANANJAYA MUND VS	// // ()
78	FAO/0000360/2022	UNION OF INDIA SURAIYA HO VS	DHANANJAYA MUND VS	// // ()
79	MACA/0000444/2022	UNION OF INDIA ORIENTAL INSURANCE CO. LTD. VS	MAHITOSH SINHA VS	// // ()
		BHOLA SAGRIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	TRP(C)/0000338/2022	KANITHI SAUJANYA VS INDIRA DUTT	PRASANNA KUMAR MISHRA VS	// 0 //
81	TRP(C)/0000339/2022	SARMISTHA PRIYADARSHINI VS BRIJESH RAJ SAMAL	DR. BINODA KUMAR MISHRA VS	// 0 //
82	TRP(C)/0000340/2022	PRAGYAN PARAMITA NAYAK VS LITUNA MALLIK	SAPAN KUMAR LENKA VS	// 0 //
83	WA/0001193/2022	STATE OF ODISHA VS RABINDRA KUMAR PATANAIAK	JYOTI PRAKASH PATNAIK, G.A. VS	// 0 //
84	WA/0001194/2022	STATE OF ODISHA VS RAJ KISHORE DAS	MALAYA KETAN BALABANTRAY, S.C. VS	// 0 //
85	WA/0001195/2022	STATE OF ODISHA VS SISIR KUMAR SAHOO	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
86	WP(C)/0023185/2022	LINA SENDHA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
87	WP(C)/0023186/2022	SURENDRA KUMAR KHUNTIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
88	WP(C)/0023187/2022	SWADHIN SWAIN VS M/S. BIRLA HOUSING FINANCE LTD.	SANJAY KUMAR BEHERA VS	// 0 //
89	WP(C)/0023188/2022	BASANTA KUMAR DAS VS COMMNR., CONSOLIDATION, ODISHA	H.N.MOHAPATRA VS	// 0 //
90	WP(C)/0023189/2022	SNIGDHA RANI MISHRA @ TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
91	WP(C)/0023190/2022	KUANR MARNDY	SESHADEV DASH	//

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		VS	VS	0
92	WP(C)/0023191/2022	STATE OF ODISHA PRAMOD KUMAR PADHY	MANAS PATI	//
		VS	VS	0
93	WP(C)/0023192/2022	STATE OF ODISHA ALEKH CHARAN SAHOO	MANAS PATI	//
		VS	VS	0
94	WP(C)/0023193/2022	STATE OF ODISHA SAUDAMINI PRADHAN	AUROVINDA MOHANTY	//
		VS	VS	0
95	WP(C)/0023194/2022	THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA SNEHALATA DAS	SUBHENDU KUMAR DAS	//
		VS	VS	0
96	WP(C)/0023195/2022	STATE OF ODISHA KARUNAKARA BHUYAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
97	WP(C)/0023196/2022	STATE OF ORISSA BHASKAR CHANDRA GOCHHAYAT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
98	WP(C)/0023197/2022	STATE OF ORISSA GOURAHARI KHATUA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
99	WP(C)/0023198/2022	STATE OF ORISSA BHARAT CHANDRA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
100	WP(C)/0023199/2022	STATE OF ORISSA SUNITA PADHI		//
		VS	VS	0
101	WP(C)/0023200/2022	ORISSA HIGH COURT GOURANGA CHARAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
102	WP(C)/0023201/2022	STATE OF ORISSA PIRU MURMU	D.K.SAHOO	//
		VS	VS	0

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103	WP(C)/0023202/2022	STATE OF ODISHA UNION OF INDIA VS	MANOJ KUMAR PATI, C.G.C. VS	// // 0
104	WP(C)/0023203/2022	SUSHANTA KUMAR DASH PRAMOD KUMAR SAHOO VS	SWAPNIL ROY VS	// // 0
105	WP(C)/0023204/2022	STATE OF ODISHA HARIPADA DAS VS	PRASANTA KUMAR NAYAK VS	// // 0
106	WP(C)/0023205/2022	STATE OF ODISHA NAMITA DASH VS	SHASHI BHUSAN JENA VS	// // 0
107	WP(C)/0023206/2022	STATE OF ODISHA JAYAMINI FATKAR VS	PITAMBAR PANDA VS	// // 0
108	WP(C)/0023207/2022	STATE OF ODISHA GEETA DEBY BHARADIA VS	BANSHIDHAR BAUG VS	// // 0
109	WP(C)/0023208/2022	MITA BHARADIA CHATURBHUJA KHAMARY VS	BHABANI SHANKAR DASPARIDA VS	// // 0
110	WP(C)/0023209/2022	STATE OF ODISHA KAILASH MAGOO VS	SANJIB KHANDAYATRAY VS	// // 0
111	WP(C)/0023210/2022	STATE OF ODISHA PRANATI PANDA VS	KARUNAKAR RATH VS	// // 0
112	WP(C)/0023211/2022	STATE OF ODISHA JYOTIN KUMAR SAHOO VS	RAMAKANTA SARANGI VS	// // 0
113	WP(C)/0023212/2022	STATE OF ODISHA GANGPUR SHRAMIK SANGH, SUNDERGARH VS	MANOJ KUMAR PATI VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0023213/2022	MOHAMMAD YUSUF @ MD YOSUF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
115	WP(C)/0023214/2022	NISHAKAR MALIK VS STATE OF ODISHA	MAHES DAS VS	// 0 //
116	WP(C)/0023215/2022	SANTANU KUMAR MOHARANA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
117	WP(C)/0023216/2022	ABHINANDAN MAHAPATRA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
118	WP(C)/0023217/2022	SIBARAM NAYAK VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// 0 //
119	WP(C)/0023218/2022	NARENDRA KUMAR KHUNTIA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
120	WP(C)/0023219/2022	GOLAM FAKHARULLAH KHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0023220/2022	BHABANI SHANKAR BAGH VS DUSHMANTA KUMAR NAYAK	P.C.CHHINCHANI VS	// 0 //
122	WP(C)/0023221/2022	ARJUNA NAHAK VS ZONAL MANAGER(COMPETENT AUTHORITY) UCO BANK, KHURDA	RABI NARAYAN BEHERA VS	// 0 //
123	WP(C)/0023222/2022	DHARANIDHAR SAHOO VS ADDL. COMMNR. AND ADDL. REVISIONAL COURT UNDER MEMBER, BOARD OF REVENUE	PRONOY MOHANTY VS	// 0 //
124	WP(C)/0023223/2022	AMIYA KUMAR DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0023224/2022	NIRANJAN MOHANTY	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0023225/2022	YUDHISTIR MANDAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0023226/2022	SAGAR KESHARI NAYAK	DINESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0023227/2022	THE DIVISIONAL MANAGER, LIC OF INDIA, CUTTACK	ABRAFULLA KUMAR RATH	//
		VS	VS	0
		PERMANENT LOK ADALAT, BARIPADA		//
129	WP(C)/0023228/2022	AGASTI BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0023229/2022	KALYANI ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
131	WP(C)/0023230/2022	RAGHUNATH DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0023231/2022	KANCHANBALA SAHANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0023232/2022	NARENDRA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0023233/2022	SHREEKANTA KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
135	WP(C)/0023234/2022	RAMESH CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0023235/2022	TARENI PRASAD PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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137	WP(C)/0023236/2022	STATE OF ODISHA SUBASH CHANDRA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
138	WP(C)/0023237/2022	STATE OF ORISSA ABHAYA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
139	WP(C)/0023238/2022	STATE OF ORISSA PRAFULLA KUMAR ROUL VS	LAXMAN BHOI VS	// // 0
140	WP(C)/0023239/2022	STATE OF ODISHA PRADEEP KUMAR BARDHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
141	WP(C)/0023240/2022	STATE OF ORISSA SANJUKTA MOHANTY VS	LAXMAN BHOI VS	// // 0
142	WP(C)/0023241/2022	STATE OF ODISHA ANIL KUMAR BAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
143	WP(C)/0023242/2022	STATE OF ORISSA PRIYANKA JENA VS	LAXMAN BHOI VS	// // 0
144	WP(C)/0023243/2022	STATE OF ODISHA PURASATAMA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
145	WP(C)/0023244/2022	STATE OF ORISSA KAMALAKANTA SAHU VS ZONAL MANAGER, PNB, KHURDA	BISWABIHARI MOHANTY VS	// // 0
146	WP(C)/0023245/2022	BIJAYLAXMI MOHANTY VS CHIEF MANAGER, UCO BANK, JHARSUGUDA	SIDHARTHA DAS VS	// // 0
147	WP(C)/0023246/2022	GAGAN MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0023247/2022	TULU SAMAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
149	WP(C)/0023248/2022	SATYANARAYAN BISOYI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
150	WP(C)/0023249/2022	UMAKANTA BISWAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
151	WP(C)/0023250/2022	SATYABAN BASTIA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
152	WP(C)/0023251/2022	AKSHAYA KUMAR PAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0023252/2022	KISHORIBALA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0023253/2022	LAXMIPRIYA DAS VS STATE OF ODISHA	ASWINI MOHANTY VS	// 0 //
155	WP(C)/0023254/2022	KSHETRABASI BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0023255/2022	KALYANI DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0023256/2022	MANJUSHREE MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0023257/2022	BATAKRUSHNA DASH VS BANK OF BARODA, BARODA	NIRANJAN LENKA VS	// 0 //
159	WP(C)/0023258/2022	ASHALATA BALABANTARAY	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0023259/2022	SUBASH CHANDRA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0023260/2022	GITIKA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023261/2022	PRAMOD KUMAR KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0023262/2022	PRAFULLA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023263/2022	SUDARSAN DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023264/2022	GAGAN BIHARI SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0023265/2022	DEVARAJ SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023266/2022	NARAHARI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0023267/2022	SARAJAKANTA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0023268/2022	RAMA CHANDRA MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0023269/2022	SIBARAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0023270/2022	STATE OF ODISHA SANJEEB KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // ()
172	WP(C)/0023271/2022	STATE OF ODISHA CHITTARANJAN DASH VS	SHARMISTHA SAMAL VS	// // ()
173	WP(C)/0023272/2022	STATE OF ORISSA KUMUD CHANDRA BADATYA VS	SHARMISTHA SAMAL VS	// // ()
174	WP(C)/0023273/2022	STATE OF ODISHA NIRANJAN BHUYAN VS	SHARMISTHA SAMAL VS	// // ()
175	WP(C)/0023274/2022	STATE OF ORISSA SARAT KUMAR PATRA VS	SANKAR PRASAD PANI VS	// // ()
176	WP(C)/0023275/2022	STATE OF ODISHA NAGENDRA NAYAK VS	SHARMISTHA SAMAL VS	// // ()
177	WP(C)/0023276/2022	STATE OF ODISHA PATTA NARAYAN VS	SHARMISTHA SAMAL VS	// // ()
178	WP(C)/0023277/2022	STATE OF ORISSA AKSHOY KUMAR MOHAPATRA VS	SHARMISTHA SAMAL VS	// // ()
179	WP(C)/0023278/2022	STATE OF ORISSA RAM GOPAL SAHU VS	SHARMISTHA SAMAL VS	// // ()
180	WP(C)/0023279/2022	STATE OF ORISSA LAKSHMAN KUMAR MALIK VS	SHARMISTHA SAMAL VS	// // ()
181	WP(C)/0023280/2022	STATE OF ODISHA NARAHARI DAS VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0023281/2022	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
183	WP(C)/0023282/2022	SARAT CHANDRA BARADA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0023283/2022	NABIN CHANDRA MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
185	WP(C)/0023284/2022	KISHORE KUMAR GOUDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0023285/2022	MAKUNDA MADHAB PATTNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0023286/2022	BHAGABANA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0023287/2022	PRAVAKARA MOHANTY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0023288/2022	YASHOBANTA KUMAR HOTTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	WP(C)/0023289/2022	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD. VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
191	WP(C)/0023290/2022	E.CHANDRA SEKHAR SARABA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0023291/2022	NABIN CHANDRA PADHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0023292/2022	NIRANJAN BISWAL	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023293/2022	MILU GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0023294/2022	PRADEEPTA KUMAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023295/2022	BRUNDABAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0023296/2022	NIKHILA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0023297/2022	SAKHI DEI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023298/2022	SRIBATSA BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023299/2022	PRAMOD KUMAR PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023300/2022	SUDARSAN PANDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023301/2022	TRINATH PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023302/2022	GURU CHARAN PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023303/2022	DEVARAJ NAHAK	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023304/2022	STATE OF ODISHA SUBRAT DAS VS	PRAGYANANDA PATTANAİK VS	// // ()
206	WP(C)/0023305/2022	STATE OF ODISHA MAHESWAR GOUDA VS	SHARMISTHA SAMAL VS	// // ()
207	WP(C)/0023306/2022	STATE OF ODISHA PRABHAT KUMAR PADHY VS	SHARMISTHA SAMAL VS	// // ()
208	WP(C)/0023307/2022	STATE OF ODISHA MADHAB RAYSINGH VS	SHARMISTHA SAMAL VS	// // ()
209	WP(C)/0023308/2022	STATE OF ODISHA BIJAYA KUMAR JENA VS	SHARMISTHA SAMAL VS	// // ()
210	WP(C)/0023309/2022	STATE OF ODISHA MANORAMA NAYAK VS	SHARMISTHA SAMAL VS	// // ()
211	WP(C)/0023310/2022	STATE OF ODISHA PANDAB SWAIN VS	SHARMISTHA SAMAL VS	// // ()
212	WP(C)/0023311/2022	STATE OF ODISHA PADMA CHARAN BISOYI VS	SHARMISTHA SAMAL VS	// // ()
213	WP(C)/0023312/2022	STATE OF ODISHA ANANTA DAS VS	PRAFULLA KUMAR RATH VS	// // ()
214	WP(C)/0023313/2022	STATE OF ODISHA MAMATA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
215	WP(C)/0023314/2022	STATE OF ODISHA PITABASA TANDAKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023315/2022	RAKESH KUMAR ROUTRAY VS R.T.O.,ROURKELA	SYAMALENDU PATTNAIK VS	// 0 //
217	WP(C)/0023316/2022	PRIYARANJAN PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
218	WP(C)/0023317/2022	KIRAN THAKUR VS STATE OF ORISSA	SACHIDANANDA PADHEE VS	// 0 //
219	WP(C)/0023318/2022	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KOUSIK ANAND GURU VS	// 0 //
220	WP(C)/0023319/2022	KALI KINKAR DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
221	WP(C)/0023320/2022	T.GAJENDRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	WP(C)/0023321/2022	SARAT CHANDRA RATHA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	WP(C)/0023322/2022	MANORANJAN RANA VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
224	WP(C)/0023323/2022	SANJIB KUMAR MOHANTY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
225	WP(C)/0023324/2022	MANASWINI RAY SAMANTA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
226	ABLAPL/0011281/2022	GANESH TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /220 /2022 0 //
227	ABLAPL/0011282/2022	ASISH MAJHI	JNYANANANDA PANDA	MUDANPUR RAMPUR /212 /2022

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FILING REPORT AS ON :08/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0011283/2022	STATE OF ODISHA LOKANATH PARIDA	BANSHIDHAR SATAPATHY	// RAJNAGAR /69 /2021
		VS	VS	()
229	ABLAPL/0011284/2022	STATE OF ODISHA CHHABINARAYAN SATAPATHY	JUGALA KISHORE PANDA	// //0
		VS	VS	()
230	ABLAPL/0011285/2022	STATE OF ODISHA SANJAYA BHOI	BITAS KUMAR SWAIN	// KANDARPUR /148 /2022
		VS	VS	()
231	ABLAPL/0011286/2022	STATE OF ODISHA SK. NASIR AKTAR @ SK. NASIR @ SK. CHUNEI	DEEPAK KU SAHOO	// MANGALA BAG /101 /2021
		VS	VS	()
232	ABLAPL/0011287/2022	STATE OF ODISHA NAKA SANTOSH KUMAR @ N. SANTOSH KUMAR	SOUBHAGYA KUMAR DASH	// PARLAKHEMUNDI /98 /2022
		VS	VS	()
233	ABLAPL/0011288/2022	STATE OF ODISHA BIBEKANANDA BISWAL	DEEPAK KU SAHOO	// PATKURA /384 /2022
		VS	VS	()
234	ABLAPL/0011289/2022	STATE OF ODISHA SOMANATH SARKAR BHUYAN	SOUBHAGYA KUMAR DASH	// RAYAGADA /74 /2022
		VS	VS	()
235	ABLAPL/0011290/2022	STATE OF ODISHA ABINASH GADANAYAK	TAPOBANTA BARIK	// BIKRAMPUR FCI /113 /2022
		VS	VS	()
236	ABLAPL/0011291/2022	STATE OF ODISHA MANGU @ MANGARAJ SHIAL	MADHUMITA NAIK	// SORO /363 /2021
		VS	VS	()
237	ABLAPL/0011292/2022	STATE OF ODISHA BISHNU CHARAN MALLIK	AKSHAYA KUMAR PANDEY	// KENDRAPARA SADAR /98 /2017
		VS	VS	()
238	ABLAPL/0011293/2022	STATE OF ODISHA MANAS RANJAN SAHOO	PRAKASH KUMAR MISHRA	// RUPSA /72 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0011294/2022	STATE OF ODISHA VIKASH AGRAWAL VS	PABITRA KUMAR NAYAK VS	// KULABIRA /153 /2021 ()
240	ABLAPL/0011295/2022	STATE OF ODISHA SUDHARSHAN MALLIK VS	AKSHAYA KUMAR PANDEY VS	// KENDRAPARA SADAR /77 /2017 ()
241	ABLAPL/0011296/2022	STATE OF ODISHA NARAYAN SAHOO VS	DILLIP KUMAR DASH VS	// NAUGAON /180 /2022 ()
242	ABLAPL/0011297/2022	STATE OF ODISHA BISWAJIT DAS VS	RAVI SHANKAR SAMAL VS	// PARADEEP /244 /2022 ()
243	ABLAPL/0011298/2022	STATE OF ODISHA BALLA @ ABANI KUMAR RANASINGH VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /211 /2022 ()
244	ABLAPL/0011299/2022	STATE OF ODISHA RAMA NAYAK @ BEWA VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /475 /2022 ()
245	ABLAPL/0011300/2022	STATE OF ODISHA MANI @ SWAPNA NAYAK VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /475 /2022 ()
246	ABLAPL/0011301/2022	STATE OF ODISHA NARAYAN MEHER VS	ASWINI KUMAR KARMI VS	// KIAKATA /79 /2022 ()
247	ABLAPL/0011302/2022	STATE OF ODISHA KAMALAKANTA DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /282 /2022 ()
248	ABLAPL/0011303/2022	STATE OF ODISHA DILIP KUMAR PRADHAN @ KHANA GHANIA VS	BIPIN KUMAR NAYAK VS	// PIPLI /561 /2021 ()
249	ABLAPL/0011304/2022	STATE OF ODISHA SUBRAT KUMAR PARIDA VS	BISWARANJAN DALAI VS	// ASTARANGA MARINE PS /31 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0011305/2022	PUSPALATA SAHOO VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	BHUBANESWAR VIGILANCE /28 /2022 () //
251	ABLAPL/0011306/2022	SAROJ KUMAR MAHANTA @ MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /248 /2022 () //
252	ABLAPL/0011307/2022	BAPI MANTRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /283 /2022 () //
253	ABLAPL/0011308/2022	KASINATH OJHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SALIPUR /243 /2022 () //
254	ABLAPL/0011309/2022	DAMAYANTI PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /344 /2022 () //
255	ABLAPL/0011310/2022	BABULA DANDASENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TUMUDIBANDHA /60 /2022 () //
256	ABLAPL/0011311/2022	JALA @ JALAL KHAN VS STATE OF ODISHA	NEPOLEON SAHANI VS	TANGI (KHURDA) /461 /2022 () //
257	ABLAPL/0011312/2022	RAMESH DAS VS REPUBLIC OF INDIA	BIBHUTI BHUSAN CHOUDHURY VS	/ /0 () //
258	ABLAPL/0011313/2022	RAGHUNATH MURMU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /41 /2018 () //
259	ABLAPL/0011314/2022	BHOLANATH MALICK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	RAJKANIKA /180 /2022 () //
260	ABLAPL/0011315/2022	BIJAY G. NARAYAN DAS GOWAL @ NARAYAN GOWAL VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE MAHILA /95 /2022 () //
261	ABLAPL/0011316/2022	DEEPAK KUMAR SWAIN	DR. SUSANT KUMAR KANUNGO	BHADRAK TOWN /448 /2021

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FILING REPORT AS ON :08/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0011317/2022	PAPU CHAMPATI @ SUBHASISH CHAMPATIRAY	JYOTIRMAYA SAHOO	KHURDA SADAR /169 /2022
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0011318/2022	BAINA SAHOO	JYOTIRMAYA SAHOO	KHURDA SADAR /169 /2022
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0011319/2022	KUTI @ RANJIT MALLIK	JIBANANANDA MOHANTY	JAKHAPURA /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0011320/2022	RAJENDRA SAHOO @ PRAVAKAR SAHOO	PRAKASH KUMAR SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0011321/2022	KASHINATHA BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /457 /2022
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0011322/2022	LILABATI BARIK	BIJAY SWAIN	BANAPUR P.S. /342 /2022
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0011323/2022	SANJAYA MAJHI	AMIT KUMAR NATH	BANTALA /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0011324/2022	SONIA DALEI @ SANYASI DALEI	DIBYAJYOTI SAHOO	CHANDIPUR /11 /2022
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0011325/2022	BABU TAREI @ PRADIP TAREI	DIBYAJYOTI SAHOO	CHANDIPUR /46 /2022
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0011326/2022	SURYA PRAKASH SWAIN	BIJAY SWAIN	KUAKHIA /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0011327/2022	DIPAK SANDHA @ DEEPAK SANDHA	MANAS KUMAR CHAND	KHARIAR /342 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0011328/2022	STATE OF ODISHA DURGESH KUMAR MISHRA VS	MANAS KUMAR CHAND VS	// NAYAKOT /72 /2022 ()
274	ABLAPL/0011329/2022	STATE OF ODISHA BAPUJI @ BABUJI BISOYI VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR (KODALA) /364 /2022 ()
275	ABLAPL/0011330/2022	STATE OF ODISHA BINOD BEHARI MAHAKUD VS	SANTOSH KUMAR BRAHMA VS	// KEONJHAR SADAR /327 /2022 ()
276	ABLAPL/0011331/2022	STATE OF ODISHA DURGESH KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NAYAKOT /71 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :08/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2022 CRLMA/148/2022	AMEER KUMAR PANDA-MP	DIPTI RANJAN BHOKTA
2	21/2022 ELPET/12/2019	MAHAMMAD SAHIRULHAK@HAQUE-MP	M/S SATYA SMRUTI MOHANTY
3	76/2022 ITA/55/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	MPDHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
4	77/2022 ITA/55/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	MPDHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
5	171/2022 CMAPL/426/2022	BASANTA KUMAR HEMBRAM-MP	ADV.
6	221/2022 CONTC/1560/2022	NIRANJAN DAS-MP	M/S BUDHADEB ROUSTRAY, S DAS, SK SAMAL, SP NA
7	324/2022 CRLMP/1865/2022	SANTOSH KUMAR JENA-MP	SANTOSH KUMAR MAHANTY
8	339/2022 WPC(OA)/358/2018	NIBEDITA SOREN-MP	K.N. DAS
9	340/2022 WPC(OA)/497/2018	KRUSHNA MOHAN MISHRA-MP	
10	381/2022 TRP(C)/338/2022	KANITHI SAUJANYA-MP	PRASANNA KUMAR MISHRA
11	382/2022 TRP(C)/339/2022	SARMISTHA PRIYADARSHINI-MP	DR. BINODA KUMAR MISHRA
12	383/2022 TRP(C)/340/2022	PRAGYAN PARAMITA NAYAK-MP	SAPAN KUMAR LENKA
13	538/2022 FAO/257/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	S.K.SWAIN
14	539/2022 FAO/352/2022	D.M.,M/S. ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
15	540/2022 FAO/359/2022	SUMITRA MANDAL-MP	DHANANJAYA MUND
16	541/2022 FAO/360/2022	SURAIYA HO-MP	DHANANJAYA MUND
17	600/2022 CRLREV/431/2022	MAHESH KUMAR AGARWAL-MP	BIBHU PRASAD TRIPATHY
18	601/2022 CRLREV/431/2022	MAHESH KUMAR AGARWAL-MP	BIBHU PRASAD TRIPATHY
19	602/2022 CRLREV/432/2022	MAHESH KUMAR AGARWAL-MP	BIBHU PRASAD TRIPATHY
20	603/2022 CRLREV/432/2022	MAHESH KUMAR AGARWAL-MP	BIBHU PRASAD TRIPATHY
21	928/2022 CMP/924/2018	PRAKASH CHANDRA MOHANTY-MP	M/S.BANSHIDHAR BAUG
22	929/2022 CMP/884/2022	MANORANJAN BHUYAN-MP	SUDHANSU SEKHAR JENA
23	930/2022 RSA/343/2010	NIRANJAN BISWAL-MP	M/S S.S.DAS
24	930/2022 CMP/884/2022	MANORANJAN BHUYAN-MP	SUDHANSU SEKHAR JENA
25	931/2022 CMP/885/2022	GHASINATH BEHERA-MP	AMIT PRASAD BOSE
26	931/2022	KHETRA MOHAN SAHU-MP	M/S SUSANTA KUMAR SAHU

27	WPC(OAC)/2897/2007 932/2022 CMP/887/2022	STATE OF ODISHA-MP	SAMAPIKA MISHRA, A.S.C.
28	932/2022 WPC(OAC)/599/2018	ARPITA NAYAK-MP	M/S SUMANTU KUMAR NAYAK
29	974/2022 MACA/444/2022	ORIENTAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
30	975/2022 MACA/272/2022	NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
31	976/2022 MACA/317/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
32	977/2022 MACA/319/2022	D.M.,ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
33	978/2022 MACA/435/2021	D.M.,M/S ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KU. MAHALI
34	979/2022 MACA/435/2021	D.M.,M/S ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KU. MAHALI
35	980/2022 MACA/435/2021	D.M.,M/S ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KU. MAHALI
36	1444/2022 ABLAPL/9521/2022	NIRANJAN MAJHI-MP	JUGALA KISHORE PANDA
37	1445/2022 ABLAPL/4034/2022	MANOJ KUMAR DASH-MP	
38	1446/2022 ABLAPL/9237/2022	DIPU SAHOO @ DEEPAK KUMAR BEHERA @ DIPAK BEHERA-MP	
39	1447/2022 ABLAPL/17171/2016	PRATAP KUMAR MALLIK-MP	
40	1448/2022 ABLAPL/10145/2022	DINABANDHU NAG-MP	
41	1449/2022 ABLAPL/3257/2022	BHAGABAN PADHI-MP	
42	1449/2022 CRLA/766/2022	MANAS JENA-MP	DEEPAK GOCHHAYAT
43	1450/2022 ABLAPL/9435/2022	RINKU DAS-MP	
44	1450/2022 CRLA/766/2022	MANAS JENA-MP	DEEPAK GOCHHAYAT
45	1451/2022 ABLAPL/827/2022	NARENDRA DALEI@ NURU-MP	JAYANTA KUMAR MAJHI
46	1451/2022 CRLA/766/2022	MANAS JENA-MP	DEEPAK GOCHHAYAT
47	1452/2022 CRLA/532/2016	NARAYAN CHANDRA NAYAK-MP	M/S.ASIM AMITABH DASH
48	1452/2022 ABLAPL/9977/2022	LAXMI NARAYAN DAS @ LAXMI-MP	
49	1453/2022 ABLAPL/13454/2021	SUSANTA BEHERA-MP	
50	1453/2022 CRLA/36/2014	KAMAL FRANKLIN PATRA-MP	MR.PREM K.PATNAIK
51	1454/2022 CRLA/150/2014	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT, M/S. N.PANDA, R.B.MISHRA
52	1454/2022 ABLAPL/5320/2022	FULA BEHERA-MP	
53	1455/2022 ABLAPL/5519/2018	KRUSHNA CHANDRA DALAI-MP	PRASANTA KUMAR SAHOO
54	1455/2022 CRLA/123/2018	BIRANCHI MAJHI-MP	
55	1456/2022 CRLA/442/2019	KAMALA ROUSTRAY-MP	JUGALA KISHORE PANDA, PRAVAT KUMAR DAS
56	1456/2022 ABLAPL/5991/2021	ABDUL MAJFATEHRIBUR RAHEMAN KHAN-MP	
57	1457/2022 CRLA/767/2022	KHIROD CHANDRA DEHURY-MP	BHARAT BHUSAN ROUSTRAY

58	1457/2022 ABLAPL/12937/2020	SANGRAM MUDALI-MP	
59	1458/2022 ABLAPL/10422/2022	SHANKAR BINDHANI-MP	
60	1458/2022 CRLA/711/2022	JAGDISH KUMAR MUNI-MP	SATYABRATA PANDA
61	1459/2022 CRLA/768/2022	KALIA @ SOMANATH @ SAMBHUNATH DAS-MP	SANJIB KUMAR BHANJADEO
62	1459/2022 ABLAPL/361/2022	BALABHADRA SAHOO-MP	
63	1460/2022 CRLA/768/2022	KALIA @ SOMANATH @ SAMBHUNATH DAS-MP	SANJIB KUMAR BHANJADEO
64	1461/2022 CRLA/454/2016	KARTIKA GOUDA-MP	M/S.A.P.NANDA S.D.MISHRA M/S.A.P.NANDA D.P.PAT
65	1462/2022 CRLA/769/2022	BIMAL KUMAR JENA-MP	ABHISHEK DASH
66	1463/2022 CRLA/769/2022	BIMAL KUMAR JENA-MP	ABHISHEK DASH
67	1464/2022 CRLA/770/2022	BIMAL KUMAR JENA-MP	ABHISHEK DASH
68	1465/2022 CRLA/770/2022	BIMAL KUMAR JENA-MP	ABHISHEK DASH
69	1626/2022 BLAPL/4362/2022	BHARATI PATRA-MP	
70	1627/2022 BLAPL/10059/2021	CHANDANA MANDAL-MP	ADHIRAJ MOHANTY
71	1628/2022 BLAPL/1054/2022	KRUSTA KHILLA-MP	PRASANTA KUMAR NANDA
72	1629/2022 BLAPL/8428/2022	SK. TAMIR-MP	JUGALA KISHORE PANDA
73	1630/2022 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
74	1631/2022 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
75	1632/2022 BLAPL/9288/2021	HARI SANKAR SINGH-MP	M/S SURYAKANTA DAS MOHAPATRA,K. MOHANTY,
76	1633/2022 BLAPL/7215/2022	LANDA @ NANDA @ SANJAY KUMAR PRADHAN @ SANJAY KUMAR PRADHAN @ SANJAY KUMAR PRADHAN	KOUSIK DHANDE GURU
77	1980/2022 CRLMC/2415/2022	MANOJ KUMAR SAHU-MP	DEEPALI MAHAPATRA
78	1981/2022 CRLMC/3237/2017	NARAYAN CH.NAYAK-MP	M/S.ASIM AMITABH DASH
79	1982/2022 CRLMC/2503/2022	BHABISWAR SAHOO-MP	AMITAV TRIPATHY
80	1983/2022 CRLMC/2504/2022	PRANAYA KUMAR SAHU-MP	BIJAYA KUMAR RAGADA
81	1984/2022 CRLMC/2506/2022	TUNA PRADHAN-MP	GOPAL KRUSHNA MOHANTY
82	1985/2022 CRLMC/2507/2022	SOMANATH NAIK-MP	PRASANTA KUMAR SAHOO
83	1986/2022 CRLMC/761/2022	ASWINI KUMAR DHAL-MP	SOUBHAGYA S.DAS
84	1987/2022 CRLMC/2508/2022	BAIJAYANTI MAHABHOI-MP	SMRUTI RANJAN MOHAPATRA
85	1988/2022 CRLMC/2509/2022	NALINI KANTA SWAIN-MP	CHINTU KUMAR AGRAWAL
86	1989/2022 CRLMC/2510/2022	SAIDA BIBI@SAIBA BIBI-MP	MANAS KUMAR CHAND
87	1990/2022 CRLMC/2511/2022	CHITTARANJAN RAY-MP	SATYA SMRUTI MOHANTY
88	2913/2022 WA/1193/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.
89	2914/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.

90	WA/1193/2022 2915/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.
91	WA/1193/2022 2916/2022	SAFOORA BEGUM-MP	S.A.RAO
92	WA/1188/2022 2917/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, S.C.
93	WA/1194/2022 2918/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, S.C.
94	WA/1194/2022 2919/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
95	WA/1195/2022 2920/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
96	WA/1195/2022 2921/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
97	WA/1195/2022 12378/2022	ANIL KUMAR PANDA-MP	LALIT MOHAN NANDA
98	WP(C)/14786/2022 12379/2022	SRI BALADEV JEW BIJE HANUMAN JEW TEMPLE-MP	PIYUSH KUMAR MISHRA
99	WP(C)/16285/2022 12380/2022	SK. ABDUL RIHAN-MP	RANJIT MOHANTY
100	WP(C)/23120/2022 12381/2022	SWADHIN SWAIN-MP	SANJAY KUMAR BEHERA
101	WP(C)/23187/2022 12382/2022	BASANTA KUMAR DAS-MP	H.N.MOHAPATRA
102	WP(C)/23188/2022 12383/2022	NAYAN KUMAR DAS-MP	PITAMBAR ACHARYA
103	WP(C)/19955/2021 12384/2022	RANJIT KUMAR MOHANTY-MP	PITAMBAR ACHARYA
104	WP(C)/19953/2021 12385/2022	DEBENDRA KUMAR DAS-MP	PITAMBAR ACHARYA
105	WP(C)/19950/2021 12386/2022	PARSHURAM OJHA-MP	PITAMBAR ACHARYA
106	WP(C)/19947/2021 12387/2022	KUANR MARNDY-MP	SESHADEV DASH
107	WP(C)/23190/2022 12388/2022	LAXMI SUNA-MP	M/S.N.C.PATI
108	WP(C)/8251/2009 12389/2022	INDIAN OVERSEAS BANK, SATYANAGAR BRANCH-MP	AUROVINDA MOHANTY
109	WP(C)/15198/2022 12390/2022	PRABAL RANJAN NAYAK-MP	M/S S.P.MISHRA, PRASANTA KUMAR JENA
110	WP(C)/14495/2021 12391/2022	PRAMOD KUMAR SAHOO-MP	SWAPNIL ROY
111	WP(C)/23203/2022 12392/2022	MANISH K.SHETH-MP	M/S.BANSHIDHAR BAUG
112	WP(C)/10242/2014 12393/2022	HARIPADA DAS-MP	PRASANTA KUMAR NAYAK
113	WP(C)/23204/2022 12394/2022	NAMITA DASH-MP	SHASHI BHUSAN JENA
114	WP(C)/23205/2022 12395/2022	GEETA DEBY BHARADIA-MP	BANSHIDHAR BAUG
115	WP(C)/23207/2022 12396/2022	PRATAP CH.NAYAK-MP	
116	WP(C)/17614/2016 12397/2022	KAILASH MAGOO-MP	SANJIB KHANDAYATRAY
117	WP(C)/23209/2022 12398/2022	KAILASH MAGOO-MP	SANJIB KHANDAYATRAY
118	WP(C)/23209/2022 12399/2022	PUSHPA PRIYADARSHINI-MP	M/S.MAHENDRA KUMAR DAS
119	WP(C)/11229/2019 12400/2022	JYOTIN KUMAR SAHOO-MP	RAMAKANTA SARANGI
120	WP(C)/23211/2022 12401/2022	UNION OF INDIA-MP	MANOJ KUMAR PATI, C.G.C.
	WP(C)/23202/2022		

121	12402/2022 WP(C)/23212/2022	GANGPUR SHRAMIK SANGH, SUNDERGARH-MP	MANOJ KUMAR PATI
122	12403/2022 WP(C)/21920/2022	DILLIP KUMAR DIGAL-MP	RABINDRA KUMAR PATNAIK
123	12404/2022 WP(C)/7323/2022	KALYANI SAHOO-MP	SEKH ZAKIR HUSSAIN
124	12405/2022 WP(C)/23215/2022	SANTANU KUMAR MOHARANA-MP	SATYABRATA MOHANTY
125	12406/2022 WP(C)/23218/2022	NARENDRA KUMAR KHUNTIA-MP	PRAKASH KUMAR ROUT
126	12407/2022 WP(C)/23222/2022	DHARANIDHAR SAHOO-MP	PRONOY MOHANTY
127	12408/2022 WP(C)/23220/2022	BHABANI SHANKAR BAGH-MP	P.C.CHHINCHANI
128	12409/2022 WP(C)/23226/2022	SAGAR KESHARI NAYAK-MP	DINESH PANDA
129	12410/2022 WP(C)/23227/2022	THE DIVISIONAL MANAGER, LIC OF INDIA, CUTTACK-MP	PRAFULLA KUMAR RATH
130	12411/2022 WP(C)/2923/2022	GAGAN BIHARI SAMANTARAY-MP	KAILASH CHANDRA SAHOO
131	12412/2022 WP(C)/23245/2022	BIJAYLAXMI MOHANTY-MP	SIDHARTHA DAS
132	12413/2022 WP(C)/23244/2022	KAMALAKANTA SAHU-MP	BISWABIHARI MOHANTY
133	12414/2022 WP(C)/23253/2022	LAXMIPRIYA DAS-MP	ASWINI MOHANTY
134	12415/2022 WP(C)/23257/2022	BATAKRUSHNA DASH-MP	NIRANJAN LENKA
135	12416/2022 WP(C)/14640/2022	SUBHASHREE SUNDAR RAY-MP	AMIYA KUMAR MOHANTY
136	12417/2022 WP(C)/10910/2021	HRUDANANDA BEHERA-MP	BIDYADHAR MANSINGH
137	12418/2022 WP(C)/23289/2022	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD.-MP	CHITTARANJAN DAS
138	12419/2022 WP(C)/23300/2022	SUDARSAN PANDA-MP	LAXMIKANTA MOHANTY
139	12420/2022 WP(C)/23312/2022	ANANTA DAS-MP	PRAFULLA KUMAR RATH
140	12421/2022 WP(C)/23318/2022	SANTOSH KUMAR PATRA-MP	KOUSIK ANAND GURU
141	12422/2022 WP(C)/23322/2022	MANORANJAN RANA-MP	NIRMAL KUMAR DAS
142	12423/2022 WP(C)/23323/2022	SANJIB KUMAR MOHANTY-MP	BIBEKANANDA BHUYAN
143	12424/2022 WP(C)/23324/2022	MANASWINI RAY SAMANTA-MP	BIBEKANANDA BHUYAN